

**THE HIGH COURT OF MANIPUR  
AT IMPHAL**

**ORDER**

Imphal, the 12<sup>th</sup> July, 2022

No. HCM/MJS/T-1/92-Estt./ 11926 : On the recommendation of the High Court of Manipur and subsequent promotion of 4 (four) MJS Grade – II Officers to MJS Grade – I and 1 (one) MJS Grade – III Officer to MJS Grade – II, the High Court of Manipur is pleased to order transfer and posting of the following MJS Grade – II Officers with partial modification of earlier Order of even number dated 8<sup>th</sup> July, 2022 as under:

Sl. No.	Name of Officer	Present Posting	New Posting	Remarks
1.	Shri Lamkholal Kipgen	CJM-cum-Civil Judge, Sr. Divn., Chandel	CJM-cum-Civil Judge, Sr. Divn., Bishnupur	
2.	Shri Janggoulen Haokip	CJM-cum-Civil Judge, Sr. Divn., Churachandpur	CJM, Imphal West	i/c Secretary DLSA, Imphal West, i/c Principal Magistrate, JJB, Imphal West
3.	Ms. Masana Evangeline Panmei	CJM-cum-Civil Judge, Sr. Divn., Ukhrul	CJM-cum-Civil Judge, Sr. Divn., Thoubal	i/c Secretary DLSA, Thoubal, i/c JMFC-cum-Civil Judge, Jr. Divn., Kakching, i/c Principal Magistrate, JJB, Thoubal
4.	Shri Sorokhaibam Sadananda Singh	Addl. Member Secretary, MASLSA	CJM-cum-Civil Judge, Sr. Divn., Churachandpur	i/c JMFC-cum-Civil Judge, Jr. Divn., Churachandpur
5.	Smt. Heeralata Moirangthem	Secretary DLSA, Imphal West	CJM-cum-Civil Judge, Sr. Divn., Ukhrul	
6.	Ms. Bineshwori Maibam	Secretary DLSA, Thoubal	Addl. Member Secretary, MASLSA	i/c Deputy Member Secretary, MASLSA
7.	Md. Arshad Saeed Shah	Secretary DLSA, Imphal East		i/c Principal Magistrate, JJB, Imphal East, i/c JMFC-cum-Civil Judge, Jr. Divn., Imphal East
8.	Ms. Kimneigah Kipgen (Newly promoted)	Principal Magistrate, JJB, Imphal East	CJM-cum-Civil Judge, Sr. Divn., Chandel	

Shri Lamkholal Kipgen shall hand over the charge of CJM-cum-Civil Judge Sr. Divn., Chandel to Ms. Kimneigah Kipgen and shall proceed to take the charge of CJM-cum-Civil Judge, Sr. Divn., Bishnupur from Shri Leonid Ahanthem. Shri Lamkholal Kipgen should be the first mover.

Shri Janggoulen Haokip shall hand over the charge of CJM-cum-Civil Judge, Sr. Divn., Churachandpur to Shri Sorokhaibam Sadananda Singh and shall proceed to take the charge of CJM, Imphal West from Smt. Ksh. Maheta Devi. He shall also hold additional charge of Secretary DLSA, Imphal West and Principal Magistrate, JJB, Imphal West in addition to his normal duties.

Ms. Masana Evangeline Panmei shall hand over the charge of CJM-cum-Civil Judge, Sr. Divn., Ukhrul to Smt. Heeralata Moirangthem and shall proceed to take the charge of CJM-cum-Civil Judge, Sr. Divn., Thoubal from Ms. Nemkholam Lungdim. She shall also hold additional charge of Secretary DLSA, Thoubal, JMFC-cum-Civil Judge, Jr. Divn., Kakching and Principal Magistrate, JJB, Thoubal in addition to her normal duties.

Shri Sorokhaibam Sadananda Singh shall hand over the charge of Addl. Member Secretary, MASLSA to Ms. Bineshwori Maibam and shall proceed to take the charge of CJM-cum-Civil Judge, Sr. Divn., Churachandpur from Shri Janggoulen Haokip. He shall also hold additional charge of JMFC-cum-Civil Judge, Jr. Divn., Churachandpur in addition to his normal duties.

Smt. Heeralata Moirangthem shall hand over the charge of Secretary DLSA, Imphal West to Shri Janggoulen Haokip and shall proceed to take the charge of CJM-cum-Civil Judge, Sr. Divn., Ukhrul from Ms. Masana Evangeline Panmei.

Ms. Bineshwori Maibam shall hand over the charge of Secretary DLSA, Thoubal to Ms. Masana Evangeline Panmei and shall proceed to take the charge of Addl. Member Secretary, MASLSA from Shri Sorokhaibam Sadananda Singh. She shall also hold additional charge of Deputy Member Secretary, MASLSA in addition to her normal duties.

Md. Arshad Saeed Shah, Secretary DLSA, Imphal East shall also hold additional charge of Principal Magistrate, JJB, Imphal East and JMFC-cum-Civil Judge, Jr. Divn., Imphal East in addition to his normal duties.

On being promoted, Officer at Sl. No. 8 Ms. Kimneigah Kipgen shall hand over the charge of Principal Magistrate, JJB, Imphal East to Md. Arshad Saeed Shah and shall proceed to take the charge of CJM-cum-Civil Judge, Sr. Divn., Chandel from Shri Lamkholal Kipgen.

This order shall be effective immediately. The handing over and taking over exercises shall be completed on or before 18.07.2022.

By Order etc  
12/7/22  
(GOLMEI GAIPHULSHILLU )  
REGISTRAR GENERAL  
HIGH COURT OF MANIPUR

Copy to:-

1. The Accountant General (A&E) Manipur, Imphal.
2. The Commissioner Law, Government of Manipur.
3. All the District & Sessions Judges/Presiding Officers/Addl. District & Sessions Judges.
4. Member Secretary, MASLSA.

5. The Registrar (Judl.)/Registrar (Vigilance)/(Admn. PM&P), High Court of Manipur.
6. The Director, Management Information System (MIS), Govt. of Manipur.
7. The Joint Registrar (Judl. & Bench)/(Admn. PM&P), High Court of Manipur.
8. All the Chief Judicial Magistrates/Civil Judges (Sr. Divn.), Manipur.
9. Persons Concerned.
10. All the Deputy Registrars, High Court of Manipur.
11. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
12. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
13. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
14. The Private Secretary to Registrar General. High Court of Manipur.
15. The System Analyst, High Court of Manipur  
- *He is requested to upload the same on the official website of this Registry.*
16. The Superintendent (Estt. II), High Court of Manipur.
17. The Guard File/Notice Board/Concerned File.

12/7/2021